

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that in view of the non-availability of Hon'ble Mr.Justice Puneet Gupta for the period commencing 19th to 23rd September,2022, Hon'ble the Chief Justice has been pleased to direct as under:-

(I). *The DB-I shall now comprise Hon'ble the Chief Justice and Hon'ble Ms.Justice Sindhu Sharma for the aforesaid period i.e; from 19th to 23rd September,2022.*

(II). *However today on 19th September,2022, the DB-I will be holding the court in the 2nd half (After Lunch) and in the first half, Hon'ble the Chief Justice will take-up the single bench cases of Hon'ble Ms.Justice Sindhu Sharma.*

(III). *Further, the earlier notification dated 17th September,2022 issued to the extent of hearing of 50% cases of Single Bench of Hon'ble Ms.Justice Sindhu Sharma, by the Single Bench of Hon'ble Ms.Justice Moksha Khajuria Kazmi, shall stand withdrawn.*

By order.

Dated:- 19.09.2022

Sd/-
Registrar Judicial,
Srinagar.

Copy to:-

1. Secretary/Bench Secretary to Hon'ble the Chief Justice
2. Secretary/Bench Secretary to Hon'ble Ms.Justice Sindhu Sharma.
3. Secretary/Bench Secretary to Hon'ble Mr.Justice Puneet Gupta.
4. Secretary/Bench Secretary to Hon'ble Ms.Justice Moksha Khajuria Kazmi.

... for information of his lordship.

5. Notice boards.
6. Office file.


Registrar Judicial,
Srinagar.

19-09-22

NIC